

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

MR. SPEAKER : The question is "that the schedule stand part of the bill".

The Motion was adopted.

The Schedule was added to the Bill.

MR. SPEAKER : The question is :-

"That clause 1, the Enacting formula and the long title stand part of the bill".

The motion was adopted.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI M.V. CHANDRASHEKHARA MURTHY : Sir, I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

19.31¹/₂ hrs.

DEMAND FOR EXCESS GRANTS (GENERAL) - 1992-93 AND SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) - 1995-96

[English]

MR. SPEAKER : Now, we shall take up Supplementary Demands for Grants in respect of Budget (General) for 1995-96.

I shall now put all the cut motions moved to the Supplementary Demands for Grants in respect of Budget (General) to vote together unless Shri Ramchandra Marotrao Ghangare desires that any of his cut motions may be moved separately.

Cut Motions Nos. 1, 2 and 3 were put and negatived.

MR. SPEAKER : I will now put the Supplementary Demands for Grants (General) for 1995-96 to vote.

The question is :

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending 31st day of March, 1996 in respect of the following demands entered in the second column thereof - Demand Nos. 1, 5, 6, 9, 14, 15, 26, 35, 39, 40, 46, 48, 50, 51, 53, 56, 61, 70, 72, 73, 75 to 81 and 83".

The motion was adopted.

19.32 hrs.

APPROPRIATION (No. 4) BILL 1995*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY : Sir, I beg to move for leave to introduce a Bill* to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1995-96.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Funds of India for the service of the financial year 1995-96."

The motion was adopted.

SHRI M.V. CHANDRASHEKHARA MURTHY : I introduce the Bill.**

SHRI M.V. CHANDRASHEKHARA MURTHY : I beg to move :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 1995-96, be taken into consideration".

MR. SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96, be taken into consideration".

The motion was adopted.

MR. SPEAKER : We shall not take up clause by clause consideration.

The Question is :

"That Clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

MR. SPEAKER : The question is :

"That the schedule stand part of the Bill."

The motion was adopted.

The Schedule was added to the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section 2, dated 25-8-95.

** Introduced moved with the recommendation of the President.